

Declaration of Assets and Liabilities

Year 2023-24

I, Dharmpal Kumar, son of Sri Ramnandan Paswan aged 43 years belonging to Bihar Vidhan Sabha service and presently working as Assistant Section Officer give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	Self	Spouse Name(s): Smt. Kiran Kumari	Dependant-1 Name: Tanmay Raj	Dependant-2 Name: Anshu Raj	Dependant-3 Etc.Name
(i)	Cash	50,000/-	35,000/-	-NIL-	-NIL-	-NIL-
(ii)	Deposits in Banks, Financial Institutions And non-banking Financial Companies	45000/- in SBI Saving AC.	25000/- in BOI Saving AC.	5000/- in SBI AC	5000/- in SBI AC	-NIL-
(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 15015/-Yearly (Without GST) 5000/-M.Fund /P.M(Relince) 84000/-yearly M.Fund (SBI)	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make etc.)	Hero Honda Super Spel.	Honda Scooty-2018	-NIL-	-NIL-	-NIL-
(vi)	Jwellery (give details of weight and value)	Gold-30gm	Gold-150gm Silver-300gm	Gold-20gm	Gold-20gm	-NIL-
(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note : Properties in joint ownership indicating the extent of joint wonsership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s): Kiran Kumari	Dependant-1 Name: Tanmay Raj	Dependant-2 Name: Anshu Raj	Dependant-3 Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	Bairia (Patna) 354,526 2803-2804 1200SF	-NIL-	-NIL-	-NIL-
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on06-02-2024
(a)	(i) Loans from Banks	SBI – 2,00,000/-	1,75,000/-
	(ii)Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues : (a) dues to departments dealing with Government accommodation	-NIL-	-NIL-
	(b) dues to departments dealing with supply of water.	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, in any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to Which Income Tax Return filed. Give a also permanent Account Number (PAN)]	PAN No- BWHPK4195A	-NIL-
	(ii) Wealth Tax [Also indicate the Assessment year up to which Wealth Tax Return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only incase of property business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. Personal Details

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Dharmpal Kumar

Name of Employee - **Dharmpal Kumar**

Designation – **Assistant Section Officer**

Department - **Bihar Vidhan Sabha Sachiwalaya, Patna**

Place :...Patna.

Date:..05-02-2024

Note: Please sign each page of the deciaration. Asset declaration form must be in A4 size white paper with computer typed (single side In prescribed format.